GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 839 TO BE ANSWERED ON FRIDAY, THE 24th JULY, 2015 SHRAVANA 2, 1937 (SAKA)

Foreign and Domestic Investments

839. Shri Jasvantsinh Sumanbhai Bhabhor, Shri Ram Tahal Choudhary,

Will the Minister of FINANCE be pleased to state:

- (a) the details of foreign and domestic investment made in the country during the last three years and the current year;
- (b) whether Government has adequate measures/ propose to take measures to boost the aforesaid investments in various sectors including infrastructure sector; and
- (c) if so, the details thereof along with other steps being taken in this regard?

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Minister of State in the Ministry of FINANCE (SHRI JAYANT SINHA)

(a) The details of inflow of Foreign Direct Investment (FDI) Equity inflows during each of the last three years and current year is as follows

INR Crores

SI. No.	Year (April- March)	une by ICH lic sector us
om Centre	2012-13 00 0V a9 vd	121,906.73
e 2 coos de	2013-14	147,517.78
3 0 5	2014-15	189,107.13
4 bedina	2015-16 (April' 15 only)	22,619.88
	Grand Total	481,151.51

Total net investment by Foreign Portfolio Investors (FPIs) during last three calendar years and current year are as follows:

INR crores

SI. No.	Calendar Year	Total Net investment by FPIs
1	2012	163,348
2	2013	62,287
3	2014	256,210
4	2015 (Upto July 20, 2015)	84,929
	Total	566,774

However, Government does not maintain specific data on domestic investments.

(b) & (c) Yes, Sir. The Government has taken several measures to boost investment in various sectors including infrastructure sector. Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly. Government makes significant changes in the FDI policy regime from time to time, to ensure that India remains an attractive destination. All such policy decisions are available on the website of Department of Industrial Policy & Promotion (DIPP) (www.dipp.nic.in).

Securities and Exchange Board of India (SEBI) had notified the SEBI Foreign Portfolio Investors (FPI) Regulations on January 07, 2014 with the objective of facilitating foreign investment and rationalizing various foreign portfolio investment routes, simplifying the procedures and prescribe uniform registration, norms for entry of foreign portfolio investors. SEBI has also notified SEBI (Infrastructure Investment Trusts) Regulations, 2014, in September, 2014 for providing a framework for registration and regulation of Infrastructure Investment Trusts (InvITs) in India and Real Estate Investment Trusts (REITs). These structures are expected to provide a significant boost to the investments in infrastructure sector and real estate sector respectively, in India.

Vide Press Note No. 7/2015 dated 3rd June 2015 issued by Department of Industrial Policy & Promotion, the Government has announced that Non-Resident Indian (NRI) investment on Non-repatriation basis, under schedule 4 of Foreign Exchange Management (Transfer or Issue of Security by Person Resident Outside India) would be treated as domestic investment. This step will encourage NRI investment on Non-repatriation basis in India.

In the Union Budget 2015-16, the emphasis is on substantially increasing public investment. The outlays for roads and railways have been increased sharply and capital expenditure by public sector units is to go up in 2015-16 over 2014-15. Overall investment in infrastructure is to increase by Rs 70,000 crore in 2015-16 from Centre's funds and resources of central public sector enterprises. Permission has been accorded for issue of tax free infrastructure bonds for projects in the rail, road and irrigation sectors and a National Investment and Infrastructure Fund (NIIF) has been announced.

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